Annexure-7

## Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:13.06.2023 in accordance with Section 25(2) (e), IBC, 2016

List of operational creditors (Government dues)

	ب		SI. No.	
Total	Income Tax Officer, Ward - 1, Bhiwadi	Department	Details of Claimant	
ī	Income Tax	Government		
ĺ	09.06.2023	Date of receipt	Details of cl	
10,64,79,933.00 10,64,79,933.00	10,64,79,933.00	Amount claimed	Details of claim received	
10,64,79,933.00	10,64,79,933.00	Amount of claim admitted		
	i	Nature of claim	1	
1	,	Amount covered by security interest	Details of claim admitted	
t	,	Amount covered by guarantee	admitted	
ı	No	Whether related party?		
1	r	% of voting share in CoC, if applicable		
	ī	Amount of contingen t claim		
j	ı	Amount of  9% of voting of share in CoC, contingen if applicable t claim off  Amount of any mutual Amount of dues, that claim not may be set-admitted		
1	1			
Ĭ	· ·	Amount of claim under verification		
į	I,	Remarks,		

